GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.385 TO BE ANSWERED ON 22.07.2025

WELFARE OF DENOTIFIED, NOMADIC AND SEMI-NOMADIC TRIBES

385. SHRI JOYANTA BASUMATARY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether the Government proposes to implement the recommendations of the National Commission for Denotified Nomadic and Semi-Nomadic Tribes and if so, the detailed timeline of implementation and if not, the reasons therefor;
- (b) the steps being taken by the Government to classify DNT, NT and SNT communities that have not been classified as OBC, SC and ST;
- (c) whether all States in the North Eastern Region (NER) have set up district level complaint committees for DNTs, NTs and SNTs, if so, the details thereof and if not, the reasons therefor; and
- (d) the details regarding the funds disbursed and beneficiaries under the Scheme for Economic Empowerment of DNTs (SEED) since it was launched in 2022, year-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

- (a): Based on the recommendations of National Commission for De-notified, Nomadic and Semi-Nomadic Tribes, the Government has constituted a Development and Welfare Board for De-notified, Nomadic and Semi Nomadic Communities (DWBDNCs) in February, 2019. Further, a scheme namely, Scheme for Economic Empowerment of De-notified and Nomadic Tribes (SEED) was launched by the Department of Social Justice & Empowerment which is being implemented by DWBDNCs.
- (b): A committee under chairmanship of Vice Chairman, NITI Aayog was constituted for classification of 268 communities. The Ethnographic Study of these communities has been done by NITI Aayog through the Anthropological Survey of India and Tribal Research Institutes of Gujarat, Kerala and Odisha.
- (c): No communication to the States have been issued for setting up District Level Complaint Committees.
- (d): Rs. 15.00 cr. was released in Financial Year 2023-24, Rs. 35.16 cr. in Financial Year 2024-25 and Rs. 3.20 cr. in the current financial year 2025-26 under Scheme for Economic Empowerment of DNTs (SEED) covering 46,000 beneficiaries under the livelihood component, 551 beneficiaries under free coaching component and 7,000 beneficiaries under health insurance component.
